NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. Restoration Application/38/2024 in C.P. (IB)/3764(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024

NAME OF THE PARTIES:- **Dev Bhumi Cold Chain Pvt Ltd Vs. Greeneries Agro Pvt Ltd**
IN THE MATTER OF
Dev Bhumi Cold Chain Pvt Ltd
V/s
Greeneries Agro Pvt Ltd

Section: Rule 11 of NCLT, 2016 U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Restoration Application 38 of 2024:- None present from either side.

Registry is directed to issue notice to the Respondent intimating the next date of hearing and file a track consignment report at least two days before the next date of hearing. List this matter on **22.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

ANKIT